

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).31887-31888/2017

[Arising out of impugned final judgment and order dated 29-05-2017 in WPMB No.349/2007, 29-05-2017 in MB No.11055/2013 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

KAMLA NEHRU MEMORIAL TRUST & ANR.

Petitioner(s)

VERSUS

U.P. STATE INDUSTRIAL DEVELOPMENT
CORPORATION LIMITED & ORS.

Respondent(s)

(IA No.114125/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.114426/2017-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.123168/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS IA No. 114125/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 12680/2023 - EXEMPTION FROM FILING O.T., IA No.121105/2018 - EXEMPTION FROM FILING O.T., IA No. 22745/2023 - EXEMPTION FROM FILING O.T., IA No. 12678/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 153374/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.19959/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 18-02-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :Mr. Maninder Singh, Sr. Adv.
Mr. Mahabir Singh, Sr. Adv.
Mr. Sunil Kumar Jain, AOR
Mr. Ramraj, Adv.
Mr. Shaantanu Jain, Adv.
Ms. Rashika Swarup, Adv.

For Respondent(s) :Mr. K.K. Venugopal, Sr. Adv.
Mr. A.N.S. Nadkarni, Sr. Adv.
Ms. Ruchira Gupta, Adv.
Mr. Salvador Santosh Rebello, AOR
Ms. Pooja Tripathi, Adv.
Mr. Gautam Sharma, Adv.
Ms. Kritika, Adv.
Mr. Amit Kumar, Adv.
Mr. Abhishek Verma, Adv.
Ms. Manisha Gupta, Adv.
Ms. Arzu Paul, Adv.

Ms. Deepti Arya, Adv.
Ms. Himanshi Nagpal, Adv.
Ms. Pooja Gill, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Arguments heard.
2. Order reserved.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR